

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 14<sup>th</sup> November, 2018*

No.HC.VII-106/2018/ 6532 /A. Shri Ronjit Saikia, Grade-II Stenographer, Office of the Special Judge, CBI, Addl. Court, No. 1, Assam, Chandmari, Guwahati, is transferred against the vacant post of Stenographer Grade-II in the Office of the District & Sessions Judge, Sivasagar.

Shri Saikia will join at his new place of posting immediately.

No.HC.VII-106/2018/ 6533 /A. Smti. Nijumoni Sarmah, Grade-II Stenographer, Office of the Civil Judge & Asstt. Sessions Judge, Sivasagar, is transferred against the vacant post of Stenographer Grade-II in the Office of the Chief Judicial Magistrate, Tinsukia.

Smti. Sarmah will join at her new place of posting immediately.

No.HC.VII-106/2018/ 6534 /A. Shri Karuna Bezbaruah, Grade-II Stenographer, Office of the District & Sessions Judge, Morigaon, is transferred to the establishment of District & Sessions Judge, Nagaon as Grade-II Stenographer.


Shri Bezbaruah will join at his new place of posting immediately.

No.HC.VII-106/2018/ 6535 /A. Shri Samarjit Sinha, Stenographer Grade-III, Office of the District & Sessions Judge, Lakhimpur, North Lakhimpur, is transferred against the vacant post of Stenographer Grade-III in the Office of the District & Sessions Judge, Cachar, Silchar.

Shri Sinha will join at his new place of posting immediately.

No.HC.VII-106/2018/ 6536 /A. Shri Suraj Kumar Bhujel, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Dhubri, is transferred against the vacant post of Stenographer Grade-III in the Office of the District & Sessions Judge, Bongaigaon.

Shri Bhujel will join at his new place of posting immediately.

  
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No.HC.VII-106/2018/ 6537 /A. Shri Dhruva Jyoti Das, Stenographer Grade-III, Office of the Member, MACT, Cachar, Silchar, is transferred against the vacant post of Stenographer Grade-III in the Office of the Chief Judicial Magistrate, Sonitpur, Tezpur.

Shri Das will join at his new place of posting immediately.

No.HC.VII-106/2018/ 6538 /A. Smti. Anita Paul, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred against the vacant post of Stenographer Grade-III in the Office of the District & Sessions Judge, Kokrajhar.

Smti. Paul will join at her new place of posting immediately.

No.HC.VII-106/2018/ 6539 /A. Shri Proshanta Dev Roy, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred against the vacant post of Stenographer Grade-III in the Office of the District & Sessions Judge, Chirang, Kajalgaon.

Shri Roy will join at his new place of posting immediately.

No.HC.VII-106/2018/ 6540 /A. Shri Vikramjit Sinha, Stenographer Grade-III, Office of the District & Sessions Judge, Nagaon, is transferred against the vacant post of Stenographer Grade-III in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

Shri Sinha will join at his new place of posting immediately.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

By Order,

Sd/- M. K. Kalita,

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-117/2018/ 6541-6576 /A.

Dated 14.11.2018

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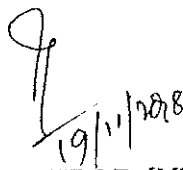
1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The Special Judge, CBI, Addl. Court, No. 1, Assam, Chandmari, Guwahati. He/She is requested to release Shri Ronjit Saikia in order to enable him to join at his new place of posting immediately.
5. The District & Sessions Judge, Sivasagar. He/She is requested to release Smti. Nijumoni Sarmah in order to enable her to join at her new place of posting immediately.
6. The District & Sessions Judge, Morigaon. He/She is requested to release Shri Karuna Bezbaruah in order to enable him to join at his new place of posting immediately.
7. The District & Sessions Judge, Lakhimpur, North Lakhimpur. He/She is requested to release Shri Samarjit Sinha in order to enable him to join at his new place of posting immediately.
8. The Chief Judicial Magistrate, Dhubri. He/She is requested to release Shri Suraj Kumar Bhujel in order to enable him to join at his new place of posting immediately.
9. The Member, MACT, Cachar, Silchar. He/She is requested to release Shri Dhruva Jyoti Das in order to enable him to join at his new place of posting immediately.
10. The Chief Judicial Magistrate, Kamrup (M), Guwahati. He/She is requested to release Smti. Anita Paul in order to enable her to join at her new place of posting immediately.
11. The Chief Judicial Magistrate, Sonitpur, Tezpur. He/She is requested to release Shri Proshanta Dev Roy in order to enable him to join at his new place of posting immediately.
12. The District & Sessions Judge, Nagaon. He/She is requested to release Shri Vikramjit Sinha in order to enable him to join at his new place of posting immediately.
13. The District & Sessions Judge, Sivasagar, for information and necessary action.
14. The District & Sessions Judge, Nagaon, for information and necessary action.
15. The District & Sessions Judge, Cachar, Silchar for information and necessary action.
16. The District & Sessions Judge, Bongaigaon for information and necessary action.
17. The District & Sessions Judge, Kokrajhar for information and necessary action.
18. The District & Sessions Judge, Chirang, Kajalgaon for information and necessary action.
19. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information and necessary action.
20. The Chief Judicial Magistrate, Sonitpur, Tezpur for information and necessary action.
21. The Chief Judicial Magistrate, Tinsukia, for information and necessary action.
22. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

  
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24. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 25. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
26. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
28. Shri Ronjit Saikia, Grade-II Stenographer, Office of the Special Judge, CBI, Addl. Court, No. 1, Assam, Chandmari, Guwahati.
29. Smti. Nijumoni Sarmah, Grade-II Stenographer, Office of the Civil Judge & Asstt. Sessions Judge, Sivasgar.
30. Shri Karuna Bezbaruah, Grade-II Stenographer, Office of the District & Sessions Judge, Morigaon.
31. Shri Samarjit Sinha, Stenographer Grade-III, Office of the District & Sessions Judge, Lakhimpur, North Lakhimpur.
32. Shri Suraj Kumar Bhujel, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Dhubri.
33. Shri Dhruba Jyoti Das, Stenographer Grade-III, Office of the Member, MACT, Cachar, Silchar.
34. Smti. Anita Paul, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.
35. Shri Proshanta Dev Roy, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur.
36. Shri Vikramjit Sinha, Stenographer Grade-III, Office of the District & Sessions Judge, Nagaon.

*(The list of staff here-in above is not necessarily in order of seniority)*

  
**REGISTRAR (VIGILANCE)**

